

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 14 of 2012**

**Dated : 25<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**North Delhi Power Ltd. .... Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.**  
**Mr. Anand K. Shrivastava**  
**Ms. Perna Priyadarshini**

**Counsel for Respondent (s): Mr. Sajay Sen**  
**Mr. Ruth Elwin , Amicus Curiae**

**ORDER**

We have heard Mr. Pradeep Misra, the learned counsel for the Commission.

Post the matter for further hearing on **01.03.2013 at 12.00**

**Noon.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/ak**